

**SPECIAL BENCH**

**ITEM NO. 128**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No. 56/ALD/2022**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> March,  
2023, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>ABU INFRACON PRIVATE LIMITED V/S REGISTRAR OF COMPANIES, KANPUR &amp; ANR</b>
<b>UNDER SECTION</b>	<b>SEC 252 (3) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Shivam Rastogi, PCS

: *For the Petitioner*

Sh. Krishna Dev Vyas, Adv.

: *For the RoC*

**ORDER**

Learned counsel for the Petitioner present. Learned counsel for the ROC present.

Reply, if any, be filed by the ROC and Income Tax Department within two weeks by serving an advance copy to the other side.

Let the matter be listed on 12<sup>th</sup> April, 2023.

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Harnam Singh Thakur)  
Member (Judicial)**

**14<sup>th</sup> March, 2023**

*Md. Zaid  
(Stenographer)*